

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of Principal District and Sessions Judges and Chief Judicial Magistrates to participate in the South Zone-I Regional Conference on “**Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities**”, scheduled to be held on 1st & 2nd February, 2020 at Hyderabad - **Relief Arrangements - ORDERS - ISSUED.**

REF: 1. Letter No.NJA/Reg/P-1203/2019, dated 18.11.2019 & 12.12.2019 from The Director, National Judicial Academy, Bhopal.
2. High Court's letter ROC.No.724/SO/2019, dated 05.12.2019.

ORDER ROC.No.37/2020-B.SPL., DATED: 06.01.2020

The High Court is pleased to pass the following Orders:

The following Principal District and Sessions Judges and Chief Judicial Magistrates mentioned in column number 2, who are nominated to participate in the South Zone-I Regional Conference on “**Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities**”, scheduled to be held on 1st & 2nd February, 2020 at Hyderabad in the High Court's letter 2nd cited, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Conference at Hyderabad.

S1.NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
	(2)	(3)
Principal District and Sessions Judges		
1.	SMT C.SUMALATHA, Chief Judge, City Civil Court, Hyderabad.	II Addl. Chief Judge, City Civil Court, Hyderabad.
2.	SRI M.LAXMAN, Prl. District and Sessions Judge, Khammam District.	I Addl. District and Sessions Judge, Khammam.
3.	SMT G.ANUPAMA CHAKRAVARTHY, Prl. District and Sessions Judge, Karimnagar District.	I Addl. District and Sessions Judge, Karimnagar.
4.	SMT M.G.PRIYADARSHINI, Prl. District and Sessions Judge, Adilabad District.	I Addl. District and Sessions Judge, Adilabad.
5.	SRI N.TUKARAMJI, Metropolitan Sessions Judge, Hyderabad.	I Addl. Metropolitan Sessions Judge, Hyderabad-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad.
6.	SMT K.SUJANA, Chief Judge, City Small Causes Court, Hyderabad.	III Addl. Chief Judge, City Civil Court, Hyderabad
7.	SMT Y.RENUKA, Prl. District and Sessions Judge, Rangareddy District.	Metropolitan Sessions Judge-cum- I Additional District and Sessions Judge, Rangareddy District.
8.	SMT E.TIRUMALA DEVI, Prl. District and Sessions Judge, Warangal District.	I Addl. District and Sessions Judge, Warangal.
9.	SRI B.R.MADHUSUDHAN RAO, Principal Special Judge for CBI Cases, Hyderabad.	III Addl. Special Judge for CBI Cases, Hyderabad.

10	SRI M.V.RAMESH, Prl. District and Sessions Judge, Nalgonda District.	I Addl. District and Sessions Judge, Nalgonda.
Chief Judicial Magistrates		
11	SRI G.UDAY BHASKAR RAO, Senior Civil Judge-cum-Chief Judicial Magistrate, Adilabad.	Secretary, District Legal Services Authority, Adilabad.
12	SMT K. JAYANTHI, Chief Metropolitan Magistrate, Hyderabad.	II Addl. Chief Metropolitan Magistrate, Hyderabad (upgraded IV M.M.).
13	SRI M.SATISH KUMAR, Addl.Senior Civil Judge, Karimnagar, I/C Prl. Senior Civil Judge -cum-Chief Judicial Magistrate, Karimnagar.	Senior Civil Judge, Peddapalli.
14	SRI C.VIKRAM, Senior Civil Judge-cum-Chief Judicial Magistrate, Khammam.	Secretary, District Legal Services Authority, Khammam.
15	SRI K.V.CHANDRA SHEKAR RAO, Prl.Senior Civil Judge-cum-Chief Judicial Magistrate, Mahabubnagar.	Secretary, District Legal Services Authority, Mahabubnagar.
16	SMT B.PUSHPALATHA, Senior Civil Judge-cum-Chief Judicial Magistrate, Sangareddy.	Secretary, District Legal Services Authority, Sangareddy.
17	SRI MANDA VENKATESWARA RAO, Senior Civil Judge-cum-Chief Judicial Magistrate, Nalgonda.	Secretary, District Legal Services Authority, Nalgonda.
18	SMT M.KIRAN MAHI, Prl.Senior Civil Judge-cum-Chief Judicial Magistrate, Nizamabad.	Senior Civil Judge, Bodhan.
19	SRI P.RAJU, Prl.Senior Civil Judge-cum-Chief Judicial Magistrate, Rangareddy.	I Additional Senior Civil Judge, Rangareddy District-cum-Chief M.M., Cyberabad at L.B.Nagar.
20	SRI D.VEERA NAGESWARA RAO, Prl.Senior Civil Judge-cum-Chief Judicial Magistrate, Waranagal.	I Addl. Senior Civil Judge, Warangal.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Conference to be held on 1st & 2nd February, 2020 at Hyderabad.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. **The nominated officer are entitled only for actual journey time.**


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

6.1.2020.

To:

1. The officers Concerned.
2. The Incharge officers.
3. The Registrar General and other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.

5. The Director, Telangana State Judicial Academy, Secunderabad.
 6. The Chief Judge, City Civil Court, Hyderabad.
 7. The Metropolitan Sessions Judge, Hyderabad
 8. The Chief Judge, City Small Causes Court, Hyderabad.
 9. The Principal Special Judge for CBI Cases, Hyderabad.
 10. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad b) Karimnagar c) Khammam
 - d) Mahabubnagar e) Medak f) Nalgonda
 - g) Nizamabad h) Ranga Reddy i) Warangal
 11. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad b) Karimnagar c) Khammam
 - d) Nalgonda e) Ranga Reddy f) Warangal
 12. The Chief Metropolitan Magistrate, Hyderabad.
 13. Secretary, District Legal Services Authority, Khammam.
 14. **The Chief Judicial Magistrates:**
 - a) Adilabad b) Bodhan c) Cyberabad at L.B.Nagar.
 - d) Karimnagar e) Khammam f) Mahabubnagar
 - g) Medak h) Miryalaguda i) Nalgonda
 - J) Nirmal K) Nizamabad l) Peddapalli
 - m) Ranga Reddy n) Sangareddy o) Shadnagar
 - P) Warangal
 15. The Pay and Accounts Officer, Hyderabad
 16. Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 17. **THE DISTRICT TREASURY OFFICERS :**
 - a) Adilabad b) Karimnagar c) Khammam
 - d) Mahabubnagar e) Medak f) Nalgonda
 - g) Nizamabad h) Warangal
 18. **THE SUB TREASURY OFFICERS :**
 - a) Adilabad b) Karimnagar c) Khammam
 - d) Mahabubnagar e) Medak f) Nalgonda
 - g) Nizamabad h) Warangal i) Nirmal
 - j) Peddapalli k) Bodhan
 19. **THE SECTION OFFICERS :**
 - a) Special Officer b) Vigilance Cell c) E-Section
Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer i) D-Budget Section
Section
- High Court for the state of Telangana at Hyderabad.
- + **Spare...**

